

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Ins) No. 190 of 2020

In the matter of:

TUF Metallurgical Pvt. Ltd.

Vs

Impex Metal & Ferro Alloys Ltd. & Ors.

.....**Appellant**

.....**Respondents**

Present:

For Appellant:- None

For Respondent :- None

ORDER

02.03.2020- Learned Counsel for the Respondent No. 2 seeks and is permitted two weeks time for filing of Reply. Rejoinder, if any, may be filed within one week thereof.

Learned Counsel for the Appellant submits that in an identical matter arising out of same impugned order the Appeal listed before the Court No. 2 has been adjourned to 31st March, 2020. The instant Appeal is also ordered to be listed alongwith this matter on 31st March, 2020 before Appropriate Bench with the approval of Hon'ble Chairperson.

Interim direction will continue, till next date of hearing.

(Justice Bansi Lal Bhat)
Member (Judicial)

(V. P. Singh)
Member (Technical)

(Alok Srivastava)
Member (Technical)

SC/NN